

S.N O	NAME COMMERCIAL COURT	OF DISTRICT	CASE TYPE	CASE NO.	DATE INSTITUTION	DATE DISPOSAL	OF NO. DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	OF NO. DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	OF NO. ADJOURNMENT GRANTED
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL						
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	CS (COMM)/123/2024	20.01.2024	19.12.2025	699	4	NIL
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	Suit for recovery	CS/COMM/1743/20	23.11.20	08.12.25	1841	9	0
			Suit for recovery	CS/COMM/1743/20	01.07.24	08.12.25	525	12	1
			miscellaneous	MISC DJ/536/25	11.07.25	08.12.25	150	5	2
			Petition u/s 9	OMP COMM 1130/25	15.11.25	10.12.25	25	7	0
			Execution	EXE/582/25	03.12.25	13.12.25	10	3	1
			Petition u/s 9	OMP COMM 890/25	25.09.25	13.12.25	79	5	0
			Petition u/s 9	OMP COMM 891/25	25.09.25	13.12.25	79	6	0
			Petition u/s 9	OMP COMM 958/25	08.10.25	13.12.25	66	5	3
			Petition u/s 9	OMP COMM 1099/25	06.11.25	13.12.25	37	7	1
			Petition u/s 9	OMP COMM 1100/25	06.11.25	13.12.25	37	5	3
			Petition u/s 9	OMP COMM 1101/25	06.11.25	13.12.25	37	5	0
			Counter Claim	Counter Claim 19/21	14.07.21	15.12.25	1615	7	1
			Petition u/s 9	CS/COMM 2251/22	26.09.22	15.12.25	1176	12	3
			Petition u/s 9	OMP COMM 1173/25	15.12.25	15.12.25	0	7	0
			Petition u/s 9	CS/COMM/238/24	15.02.24	16.12.25	670	5	1
			Execution	EXE/488/25	10.10.25	16.12.25	67	3	1

			Petition u/s 9	OMP COMM/954 /25	10.10.25	16.12.25	69	4	3
			Petition u/s 9	CS/ COMM/ 1246/24	14.11.24	17.12.25	398	4	4
			Petition u/s 9	CS/ COMM/ 553/25	17.05.25	17.12.25	214	8	3
			Petition u/s 9	OMP COMM 893/25	125.09.25	17.12.25	83	8	1
			miscellaneous	MISC DJ/919/25	09.12.25	17.12.25	8	4	2
			Petition u/s 9	OMP COMM 1116/25	113.11.25	17.12.25	34	5	0
			Suit for recovery	CS/COMM/ 369/24	15.03.24	18.12.25	643	12	2
			Suit for recovery	CS/COMM/ 477/25	03.05.25	19.12.25	230	13	1
			Suit for recovery	CS/COMM/ 646/25	02.06.25	20.12.25	201	14	0
			Suit for recovery	CS/COMM/ 1249/22	17.05.22	23.12.25	1316	15	3
			Suit for recovery	CS/COMM/ 323/24	02.03.24	23.12.25	661	11	2
			Petition u/s 9	OMP COMM 433/25	123.05.25	24.12.25	215	7	1
			Petition u/s 9	OMP COMM 776/25	103.09.25	24.12.25	112	6	1
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/10 80/2024	30-09-2024	08-12-2025	434 DAYS	11 DAYS	NIL
			RECOVERY	CS (COMM)/19 49/2022	05-08-2022	09-12-2025	1222 DAYS	15 DAYS	ONE
			RECOVERY	CS (COMM)/12 01/2023	29-08-2023	11-12-2025	835 DAYS	22 DAYS	ONE
			RECOVERY	CS (COMM)/23 24/2022	13-10-2022	19-12-2025	1163 DAYS	9 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	RECOVERY	CS (COMM)/10 84/2024	01-10-2024	12-12-2025	437 DAYS	ONE DAY	NIL
			ARBITRATION	OMP (COMM.)/1/ 2022	03-01-2022	13-12-2025	1436 DAYS	9 DAYS	NIL
			RECOVERY	CS (COMM)/15 20/2023	24-11-2023	16-12-2025	753 DAYS	6 DAYS	NIL
			RECOVERY	CS (COMM)/46 9/2023	16-03-2023	24-12-2025	1014 DAYS	2 DAYS	NIL

			RECOVERY	CS (COMM)/417/2024	02-04-2024	24-12-2025	631 DAYS	7 DAYS	NIL
			RECOVERY	CS (COMM)/450/2024	09-04-2024	24-12-2025	624 DAYS	9 DAYS	NIL
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)/416/2024	CS (COMM)/416/2024	02-04-2024	22-12-2025	629 DAYS	13 DAYS	NIL
			CS (COMM)/607/2025	CS (COMM)/607/2025	27-05-2025	26-12-2025	213 DAYS	13 DAYS	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM)	1090/2024		06.12.2025	431		
			CS(COMM)	3472/2021	21.09.2021	13.12.2025	1544	1	0
			OMP(COMM)	58/2023	21.04.2023	26.12.2025	980	4	0
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS (COMM)/991/2023	06-07-2023	09-12-2025	887 DAYS	25 DAYS	NIL
			RECOVERY	CS (COMM)/557/2025	17-05-2025	12-12-2025	209 DAYS	18 DAYS	NIL
			RECOVERY	CS (COMM)/634/2025	30-05-2025	04-12-2025	188 DAYS	01 DAY	NIL
			RECOVERY	CS (COMM)/735/2025	03-07-2025	01-12-2025	151 DAYS	11 DAYS	NIL
			RECOVERY	CS (COMM)/4000/2021	08-10-2021	15-12-2025	1529 DAYS	31 DAYS	NIL
			Possession & Perpetual Mandatory Injunction	CS (COMM)/1229/2023	12-09-2023	20-12-2025	830 DAYS	30 DAYS	NIL
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	RECOVERY	CS (COMM)/712/2025	01.07.2025	03.12.2025	155		
			RECOVERY	CS (COMM)/325/2025	31.03.2025	18.12.2025	262		
			RECOVERY	CS (COMM)/343//2025	27.03.2025	19.12.2025	267		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CENTRAL	CS (COMM)/	136/2025	29.01.2025	13.12.2025	
			401	CENTRAL	CS COMM	1054/2025	26-09-2025	13-12-2025	
			401	CENTRAL	CS (COMM)	1060/2025	27-09-2025	17-12-2025	

			401	CENTRAL	Misc DJ	899/2025	01-12-2025	16-12-2025	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL CASE	OMP (COMM.)/42/2025	30-08-2025	02-12-2025			
			CIVIL CASE	Ex.COMM Award by Arb. Comm./43/2025	28-08-2025	02-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/897/2025	25-09-2025	03-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/899/2025	25-09-2025	03-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/902/2025	25-09-2025	03-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/903/2025	25-09-2025	03-12-2025			
			CIVIL CASE	Execution (Comm.)/504/2025	16-10-2025	06-12-2025			
			CIVIL CASE	Execution (Comm.)/568/2025	22-11-2025	06-12-2025			
			CIVIL CASE	Execution (Comm.)/567/2025	26-11-2025	08-12-2025			
			CIVIL CASE	CS (COMM)/1277/2025	02-12-2025	08-12-2025			
			CIVIL CASE	OMP (COMM.)/48/2025	26-09-2025	09-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/1083/2025	04-11-2025	10-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/1085/2025	04-11-2025	10-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/1086/2025	04-11-2025	10-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/1087/2025	04-11-2025	10-12-2025			
			CIVIL CASE	CS (COMM)/2496/2019	17-10-2019	11-12-2025			
			CIVIL CASE	Execution (Comm.)/589/2025	06-12-2025	12-12-2025			
			CIVIL CASE	CS (COMM)/583/2020	12-02-2020	13-12-2025			
			CIVIL CASE	Execution (Comm.)/588/2025	05-12-2025	13-12-2025			
			CIVIL CASE	CS (COMM)/662/2024	30-05-2024	16-12-2025			

			CIVIL CASE	CS (COMM)/534/2025	15-05-2025	16-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/989/2025	13-10-2025	16-12-2025			
			CIVIL CASE	Execution (Comm.)/538/2025	13-11-2025	17-12-2025			
			CIVIL CASE	CS (COMM)/3917/2021	05-10-2021	19-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/454/2025	27-05-2025	19-12-2025			
			CIVIL CASE	CS (COMM)/561/2025	19-05-2025	19-12-2025			
			CIVIL CASE	Execution (Comm.)/601/2025	10-12-2025	19-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/1110/2025	07-11-2025	19-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/1111/2025	07-11-2025	19-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/1134/2025	15-11-2025	19-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/1136/2025	15-11-2025	19-12-2025			
			CIVIL CASE	Execution (Comm.)/541/2025	14-11-2025	20-12-2025			
			CIVIL CASE	Execution (Comm.)/542/2025	14-11-2025	20-12-2025			
			CIVIL CASE	Execution (Comm.)/616/2025	15-12-2025	23-12-2025			
			CIVIL CASE	CS (COMM)/790/2025	11-07-2025	24-12-2025			
			CIVIL CASE	OMP (I) (COMM.)/1146/2025	19-11-2025	24-12-2025			
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/345/2024	45401	45648	247	-	4

18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT) 03	SOUTH	NIL						
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS(COMM)	355/2025	29-04-2025	05-12-2025	220	NIL	NIL
				162/2023	17-02-2023	13-12-2025	1030	NIL	NIL
				410/2025	14-05-2025	13-12-2025	213	NIL	NIL
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	NIL						
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL						
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL						
32	MS. NEELAM SINGH	SOUTH-EAST	NIL						
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL						
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL						
35	MS. VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL						

36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	CS COMM	191/2022	07.06.2022	19-12-2025	1291	66	NIL
			CS COMM	165/2022	09.04.2024	17-12-2025	617	118	NIL
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL						
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHNAGAR	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNAGAR	NIL						
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNAGAR	NIL						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHNAGAR	NIL						

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL							
44	SH.DEVENDER KUMAR JANGALA	NORTH-WEST	NIL							
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL							
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL							
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 472/2023	12.10.2023	12.12.2025	793	NIL	1	
			COMMERCIAL SUIT	CS COMM. 444/2024	02.09.2024	22.12.2025	476	NIL	1	
48	SH. BALWANT RAJ BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL							
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL							
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	CS(COMM)	489/2022	12.10.2022	03.12.2025	1184 Days	1	21 Days	
			CS(COMM)	60/2024	27.01.2024	11.12.2025	684 Days	1	6 Days	
			OMP(COMM)	43/2022	08.02.2022	15.12.2025	1406 Days	Nil	19 Days	
			EXECUTION (COMM)	221/2024	20.04.2024	16.12.2025	605 Days	Nil	9 Days	
			CS(COMM)	545/2024	04.11.2024	16.12.2025	407 Days	1	12 Days	
			CS(COMM)	562/2022	19.12.2022	17.12.2025	1094 Days	Nil	22 Days	
			CS(COMM)	467/2023	07.10.2023	17.12.2025	802 Days	Nil	8 Days	
			CS(COMM)	540/2024	28.10.2024	18.12.2025	416 Days	Nil	36 Days	
			CS(COMM)	94/2025	27.02.2025	18.12.2025	294 Days	Nil	9 Days	
			CS(COMM)	292/2024	03.06.2024	19.12.2025	564 Days	Nil	10 Days	
			CS(COMM)	68/2025	10.02.2025	26.12.2025	319 Days	Nil	9 Days	